

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2588**  
TO BE ANSWERED ON 10.05.2016

**Diversion of Forest Land**

2588. SHRI DILIP PATEL

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has acquired forest land from the States/Union Territories (UTs) for building dam and mining and other non-forest activities;
- (b) if so, the details of the forest land acquired during the last three years, State/ UT-wise;
- (c) the amount of compensation worked out and provided by the Government to the State Governments in lieu of the acquired forest land, State/UT-wise;
- (d) the amount deposited with the ad-hoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA), till date;
- (e) whether the State Governments have urged the Union Government to grant funds from the CAMPA fund; and
- (f) if so, the reaction of the Government thereto?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

**(a) & (b):** Government do not acquire forest land for building dam, mining and other non-forest activities. Whenever forest lands are needed for non-forestry activities, clearance for diversion of forest land for non-forestry purpose is granted under Section 2(ii) of the Forest (Conservation) Act, 1980 in favour of the user agency. The details of forest land diverted for non-forestry purpose in the last three years (2014-15, 2015-16, 2016-17 upto 30.04.2016) is attached as Annexure-I.

**(c) to (f):** The Net Present value (NPV) and other levies for Compensatory Afforestation, Penal Compensatory Afforestation, Catchment Area Treatment etc. are collected from user agencies and deposited in State-wise accounts managed by the Ad-hoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA). The details of the fund collected and deposited in CAMPA from different states (including interest thereon accrued upto 31<sup>st</sup> March 2015) and released to states is given in Annexure-II.

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## ANNEXURE-I

<b>State-wise details of Stage-I/Stage-II FC accorded from 01.04.2014 to 30.04.2016</b>					
Sl. No.	State/Uts	Stage-I		Stage-II	
		No.	Area diverted (in ha)	No.	Area diverted (in ha)
1	Andaman & Nicobar Islands	5	9.34	7	21.99
2	Andhra Pradesh	16	1854.96	18	2773.47
3	Arunachal Pradesh	15	5005.13	22	501.67
4	Assam	1	29.86	4	9.54
5	Bihar	44	652.68	33	180.11
6	Chandigarh	0	0.00	1	0.86
7	Chhattisgarh	24	1863.03	43	3203.04
8	Dadra & NH	2	0.28	1	7.40
9	DELHI	0	0.00	2	19.94
10	Goa	1	0.29	0	0.00
11	Gujarat	81	1452.41	105	1124.71
12	Haryana	348	1109.60	313	533.35
13	Himachal Pradesh	85	1499.18	97	783.92
14	Jharkhand	11	619.12	10	2730.43
15	Karnataka	60	1173.54	49	536.03
16	Kerala	7	3.91	2	6.89
17	Madhya Pradesh	82	10298.14	88	4808.72
18	Maharashtra	61	1978.81	60	2777.77
19	Manipur	8	1056.30	7	593.66
20	Meghalaya	4	12.19	3	145.29
21	Mizoram	5	110.77	3	79.33
22	Odisha	54	3158.92	37	4618.78
23	Punjab	353	591.26	264	518.84
24	Rajasthan	18	646.91	43	2836.24
25	Sikkim	7	48.52	18	56.00
26	Tamil Nadu	7	492.26	20	595.78
27	Telangana	13	2042.74	6	1928.52
28	Tripura	8	220.79	8	79.48
29	Uttar Pradesh	60	1863.46	80	822.23
30	Uttarakhand	166	2336.08	166	2241.87
31	West Bengal	11	346.06	3	84.31
<b>Grand Total</b>		<b>1557</b>	<b>40476.53</b>	<b>1513</b>	<b>34620.18</b>

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<b>levies deposited in Adhoc CAMPA and released to States/UTs</b>			
<b>S. No.</b>	<b>Name of State</b>	<b>Total levies received upto 31.3.2016 (including interest upto 31.3.2015)</b>	<b>Total amount released to states upto 31.3.2016</b>
1	Andaman & Nicobar Islands	160379632	57687000

2	Andhra Pradesh	35378225904	7507015000
3	Arunachal Pradesh	17206313505	2083684000
4	Assam	3692866548	508858100
5	Bihar	5165332911	868443400
6	Chandigarh	327581604	27222000
7	Chhatisgarh	51755332912	10132440000
8	Dadar& Nagar Haveli	130347411	3218000
9	Daman & Diu	9900000	0
10	Delhi	1016057560	156748000
11	Goa	2281015078	454665000
12	Gujarat	13465065188	2388332000
13	Haryana	10998600718	1769550000
14	Himachal Pradesh	19398423503	4148489400
15	Jammu & Kashmir	8565635000	1067835000
16	Jharkhand	40389606707	7701239300
17	Karnataka	14751204384	3542633000
18	Kerala	1304640259	76558000
19	Madhya Pradesh	38581371978	5215347000
20	Maharashtra	32989098561	7336865000
21	Manipur	3230595259	417369000
22	Meghalaya	1707807026	167264000
23	Mizoram	900048339	112952000
25	Odisha	75120236747	11551525050
26	Punjab	10773695451	2124663872
27	Rajasthan	17671434386	3004817000
28	Sikkim	3193361350	702349000
29	Tamil Nadu	1131375235	84029000
30	Telangana	4121804571	1110001000
31	Tripura	1923262021	309036300
32	Uttar Pradesh	17711513228	3678385400
33	Uttarakhand	30703721354	5866790000
34	West Bengal	1878042009	164153000
	<b>Total</b>	<b>467633896339</b>	<b>84340163822</b>

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